

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1236-1237/2019

SURYA NARAYAN MISHRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 11-04-2022 These appeals were called on for hearing today.

For Appellant(s)

Ms. Sharmila Upadhyay, AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR
M/S. Shakil Ahmad Syed, AOR
Mr. Subhasish Mohanty, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent nos. 1 to 3 are duly represented.

Records have not been received.

However, as per Order XX, Rule-5 (3) of Supreme Court (Amendment) Rule 2019, this matter involves sentence of life imprisonment. Therefore, records be requisitioned from concerned Courts. Issue DO letter in this regard.

List again on 13.07.2022.

S.P.S. LALER
Registrar